

**The Deputy Minister in the Ministry of Labour and Employment (Shri R. K. Malviya):** (a) The Industrial Committee on Mines other than coal at its meeting held on the 3rd October 1962 recommended that the conclusions of the 19th and the 20th sessions of the Indian Labour Conference regarding the abolition of contract labour system generally, should be adopted for implementation in mines other than coal. The Industrial Committee also recommended that there should be no extension of contract labour in non-coal mines in the mean time. A statement showing the conclusions of the 19th and the 20th sessions of the I.L.C. is laid on the Table of the House. [Placed in Library. See No. LT-900/63].

(b) The recommendations of the Industrial Committee were brought to the notice of the Organisations of Employers and Workers, soliciting their assistance in implementing them. Progress reports on the action taken are being called for and the implementation of the recommendation is being watched.

#### **Tagore Estate in Kustia (East Pakistan)**

**418. Shri Raghunath Singh:** Will the Prime Minister be pleased to state whether it is a fact that Pakistan has accepted the proposal to renovate Tagore Estate in Kustia District of East Pakistan as a mark of respect to poet Shri Rabindranath Tagore?

**The Prime Minister and Minister of External Affairs and Minister of Atomic Energy (Shri Jawaharlal Nehru):** Yes, Sir. According to our information, Shri Rabindranath Tagore's Estate at Shilaidaha, Kushtia district has been substantially restored by the Department of Archaeology, East Pakistan Circle. It is also understood that steps are being taken to establish a museum and a library within the premises of the 'Kuthi Bari'.

#### **Relaxation of Age Limit**

**419.** { Shri Bhagwat Jha Azad:  
Shri Bhakt Darshan:  
Shri Bishanchander Seth:  
Shri Yashpal Singh:

Will the Minister of Defence be pleased to state:

(a) whether Government propose to reduce the minimum age for recruitment in the army; and

(b) if so, when?

**The Minister of Defence (Shri Y. B. Chavan):** (a) and (b). Government have already issued orders reducing the minimum age limit for grant of emergency commissions in the Army from 20 years to 19 years. Government do not propose to reduce the minimum age limit of 17 years for enrolment of other ranks.

#### **Assistant Engineers in All India Radio**

**420. Shri Daljit Singh:** Will the Minister of Information and Broadcasting be pleased to state:

(a) the total number of Assistant Engineers working in All India Radio at present; and

(b) the number of persons belonging to Scheduled Castes and Scheduled Tribes?

**The Deputy Minister in the Ministry of Information and Broadcasting (Shri Sham Nath):** (a) 401.

(b) Scheduled Castes—Two.  
Scheduled Tribes—Nil.

#### **Export of Indian Films**

**421. Shri Daljit Singh:** Will the Minister of Information and Broadcasting be pleased to state:

(a) the total number of Indian films exported to foreign countries during 1960-61 and 1961-62 (Country-wise); and

(b) the amount of foreign exchange earned therefrom?